

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3175
TO BE ANSWERED ON 7TH AUGUST, 2015/16TH SHRAVANA, SAKA,1937
CLEAN NOTE POLICY**

3175. SHRI VIJAY KUMAR HANSDAK:

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) the details of the clean note policy implemented by the Government and the success achieved across the country;
- (b) whether any notice had been issued recently by a Nationalised Bank for non-acceptance of currency notes something written on it and w.e.f. 30 June, 2015, if so, the details thereof;
- (c) whether the Reserve Bank of India (RBI) proposes to adopt such directives in order to discourage writing on currency notes and prevent damage to the currency notes if so, the details thereof; and
- (d) the loss suffered by the RBI on account of damage of currency notes due to writing?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)**

(a): Reserve Bank of India (RBI) has informed that the objective of 'Clean Note Policy' is withdrawal of soiled and mutilated notes from circulation and putting adequate quantity of fresh notes into circulation. The policy includes mechanization of cash processing at RBI, currency chests and branches having daily cash deposit above Rs. 50 lakh and directions to Banks not to staple the notes and to issue machine sorted notes only through ATMs and counters. Due to the implementation of Clean Note Policy, most of the notes in circulation are clean and genuine.

(b): RBI has informed that few branches of SBI in Gujarat displayed notices in their premises that currency notes with writing on it would not be accepted w.e.f. June 30, 2015. RBI had advised the corporate office of SBI to remove such notices which was promptly complied by SBI.

(c) & (d): RBI has appealed to the members of public on July 16, 2015 not to inscribe anything on banknotes as it damages the notes and will not allow common man to identify features of genuine notes. RBI does not have any details regarding the loss suffered on account of damage of currency notes due to writing.
